

HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD
(Special Original Jurisdiction)

FRIDAY, THE EIGHTEENTH DAY OF OCTOBER
TWO THOUSAND AND TWENTY FOUR

PRESENT

THE HONOURABLE THE CHIEF JUSTICE ALOK ARADHE
AND
THE HONOURABLE SRI JUSTICE J SREENIVAS RAO

WRIT PETITION NO: 24624 OF 2020

Between:

Ms.J.Yamini, D/o: S.Jaya Gopal, Aged 17 years, Occ.Student, R/o. Flat
No.908, Bhavya Akhila Exotica, Hydernagar, Hyderabad-500085,
Rep.by her father and natural guardian, S.Jaya Gopal S/o: Srinivas,

...PETITIONER

AND

1. The State of Telangana, Rep by its Principal Secretary Medical, Health and Family Welfare Dept, Secretariat Buildings, Hyderabad.
2. Kaloji Narayana Rao University of Health Sciences, Nizampura, Warangal, Telangana - 506 007, Rep. by its Registrar.
3. The Convener, Admissions MBBS/BDS-2020-21, C/o. Kaloji Narayana Rao University of Health Sciences, Nizampura, Warangal, Telangana - 506 007

...RESPONDENTS

Petition under Article 226 of the Constitution of India praying that in the circumstances stated in the affidavit filed therewith, the High Court may be pleased to issue an Order or Orders, Directions or a Writ or more particularly one in the nature of Writ of Mandamus declaring the action of the Respondents in not considering the request of the petitioner to receive application pursuant to the Notification, dated 30/11/2020 issued by, the 2nd Respondent for online applications for Admission into Management Quota seats (13-Category, C-Category/NRI) in Private Unaided Non-Minority, Minority Medical Colleges, Private Un-aided Non-Minority Dental Colleges and Army Dental College for MBBS/BDS Courses for the academic year 2020-21, being illegal, arbitrary apart from violation of Article 14 of the Constitution of India and consequently direct the 2nd and 3rd

Respondents to receive and consider the application of the Petitioner pursuant to the said notification, dated 30/11/2020 for the admission into MBBS/BDS course under Management Quota/B-category, in the interest of justice.

IA NO: 1 OF 2020

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to direct the 2nd and 3rd Respondents to receive and consider the application of the Petitioner pursuant to the Notification for Online applications for Admission into Management Quota seats 3-Category, C-Category/(NRI) in Private Unaided Non-Minority, Minority Medical Colleges, Private Un-aided Non-Minority Dental Colleges and Army Dental College for MBBS/BDS Courses for the academic year 2020-21, dated 30/11/2020 issued by the 3rd Respondent, Pending disposal of the Writ Petition.

Counsel for the Petitioner: SRI PAPAIAH PEDDAKULA

**Counsel for the Respondent No.1: SRI P.SHRAVAN KUMAR GOUD,
GP FOR MEDICAL HEALTH FW**

**Counsel for the Respondent Nos.2 and 3: SRI A. PRABHAKAR RAO,
SC FOR KALOJI NARAYANA RAO UNIVERSITY OF HEALTH SCIENCES**

The Court made the following: ORDER

**THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE -
AND
THE HON'BLE SRI JUSTICE J. SREENIVAS RAO -**

WRIT PETITION No.24624 of 2020

ORDER: (per the Hon'ble the Chief Justice Alok Aradhe)

None for the petitioner.

Mr. P. Shravan Kumar Goud, learned Government Pleader for Medical, Health and Family Welfare appears for respondent No.1.

Mr. A. Prabhakar Rao, learned Standing Counsel for Kaloji Narayana Rao University of Health Sciences (hereinafter referred to as 'the University') appears for respondent Nos.2 and 3.

2. In this Writ Petition, the petitioner is aggrieved by the action of the University in not considering the case of the petitioner for counselling and admission to MBBS/BDS course under Management Quota Category 'B' for the academic year 2020-21.

3. A Bench of this Court by an interim order dated 31.12.2020 had permitted the petitioner to participate in the counselling.

4. In view of the aforesaid interim order as well as the fact that the academic year 2020-21 is over, no further orders are required to be passed in this Writ Petition.

5. Accordingly, the Writ Petition is disposed of.

Miscellaneous applications, if any pending, shall stand closed. There shall be no order as to costs.

//TRUE COPY//

SD/- L. LAKSHMI BABU
ASSISTANT REGISTRAR

SECTION OFFICER

To,

1. The Principal Secretary Medical, Health and Family Welfare Dept, Secretariat Buildings, The State of Telangana, Hyderabad.
2. The Registrar, Kaloji Narayana Rao University of Health Sciences, Nizampura, Warangal, Telangana - 506 007.
3. The Convener, Admissions MBBS/BDS-2020-21, C/o. Kaloji Narayana Rao University of Health Sciences, Nizampura, Warangal, Telangana - 506 007
4. One CC to Sri Papaiah Peddakula, Advocate [OPUC]
5. One CC to Sri A. Prabhakar Rao, SC for Kaloji Narayana Rao University of Health Sciences[OPUC]
6. Two CCs to GP for Medical Health Family Welfare, High Court for the State of Telangana, at Hyderabad [OUT]
7. Two CD Copies

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HIGH COURT

DATED:18/10/2024

ORDER

WP.No.24624 of 2020



DISPOSING OF THE WRIT PETITION

WITHOUT COSTS

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8/11/24.
10 Copies.